

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
LOK SABHA
UNSTARRED QUESTION NO. †2384
ANSWERED ON 06.08.2024

BHARATNET PROJECT

†2384 SHRI RAJEEV RAI:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) the names of the schemes under which funds are being released by the Government directly to the district councils, block committees and village panchayats apart from the funds of Central Finance Commission at present;
- (b) whether the target to make the facility of broadband available to all the village panchayats had been fixed under BharatNet project;
- (c) if so, the number of panchayats where the work has been completed proportional to the target and the details thereof, State-wise;
- (d) whether any timeline has been fixed to complete the pending work in the village Panchayats; and
- (e) if so, the details thereof and if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE FOR PANCHAYATI RAJ

(PROF. S.P. SINGH BAGHEL)

(a) Under the Scheme of Incentivization of Panchayats (IoP), a Central Component of Rashtriya Gram Swaraj Abhiyan (RGSA), the Ministry of Panchayati Raj releases funds directly to the Panchayats at District, Block and Village level with effect from 2021-22 and funds are released only to those Panchayats who win National Panchayats Awards competition held by the Ministry annually.

(b) to (e) As per information provided by the Department of Telecommunication, responsible for providing broadband connectivity, BharatNet project is being implemented in a phased manner to provide broadband connectivity to 2.6 lakh Gram Panchayats in the country. As on 30.06.2024, 2,13,398 GPs (82.1%) have been made service ready. An amended BharatNet Program for strengthening and expanding the network has been approved on 04.08.2023. The construction phase for network under amended BharatNet Program is three years from award of the project. The State-wise and Phase-wise service ready/planned BharatNet programe details are given at **Annexure.**

Annexure

Annexure referred to in reply to part (b) to (e) of the Lok Sabha Unstarred Question No. 2384 regarding BharatNet Project answered on 06.08.2024

State-wise and Phase-wise Service Ready/Planned BharatNet Programme for Broadband Connectivity to the Gram Panchayats in the Country

Sr. No.	State	Planned in Phase-I&II	Service ready In Phase-I&II	Planned Amended BharatNet programme
1	Assam	1507	1507	1158
2	Bihar	8340	8340	65
3	Chhattisgarh	10031	9695	1680
4	Haryana	6082	6082	174
5	Jammu & Kashmir	1105	1099	3194
6	Karnataka	6084	6084	6
7	Kerala	978	978	0
8	MadhyaPradesh	17850	17850	5008
9	Maharashtra	27689	24394	250
10	Punjab	12668	12668	669
11	Rajasthan	8776	8776	2576
12	Uttar Pradesh (E)	34439	34231	8633
13	Uttar Pradesh (W)	12472	12386	3746
14	Uttarakhand	1994	1984	5943
15	West Bengal	2679	2677	661
16	Sikkim	173	35	12
17	Chandigarh	12	12	0
18	Lakshadweep	10	9	0
19	Arunachal Pradesh	1156	1108	803
20	Nagaland	236	233	771
21	Manipur	1536	1469	1400
22	Mizoram	541	530	243
23	Tripura	740	740	439
24	Meghalaya	719	697	1138
25	Gujarat	14320	14316	4
26	Daman & Diu	18	18	0
27	Dadra & NagarHaveli	20	20	0
28	Puducherry	98	98	12
29	AndhraPradesh	12955	12955	526

30	Telangana	12733	10812	132
31	Odisha	6788	6785	10
32	Jharkhand	4393	4388	23
33	Himachal Pradesh	411	409	3204
34	Ladakh	193	193	0
35	Goa	0	0	191
36	TamilNadu	12525	9748	0
37	Andaman & Nicobar	72	72	0
	Total	222343	213398	42671
